

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2017

DATE OF HEARING 07.11.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2148874/35	Opp. No. AMD-862284	M/s. Girija Krishan Varma Advocate, New Delhi V/s M/s. Trade Mark Registration Service, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-O (notice of opposition)
2.	966337/24	Opp. No. AMD-162351	M/s. Remfry & Sagar, Gurgaon V/s M/s. Y.J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	959024/24	Opp. No. AMD-206024	M/s Rajendra H. Bhansali, Ahmedabad V/s M/s. G. D. Bansal & Associates, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	959024/24	Opp. No. AMD-205908	M/s. Y. J. Trivedi & Co., Ahmedabad V/s M/s. G. D. Bansal & Associates, Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	876837/31	Opp. No. AMD-215029	M/s. Sharad Agrawal Advocate, Jodhpur V/s M/s. G. D. Bansal & Associates, Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 08.11.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	730777/05	Opp. No. AMD-221815	M/s. Suresh M. Upadhyaya, Ahmedabad V/s M/s. Saga Laboratories, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	730777/05	Opp. No. AMD-221473	M/s. Cipla Limited, Mumbai V/s M/s. Saga Laboratories, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	859348/05	Opp. No. AMD-734849	M/s. Suresh M. Upadhyaya, Ahmedabad V/s M/s. Indo Overseas Trade Marks Co., Ahmedabad	12..00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	859348/05	Opp. No. AMD-734108	Mrs. V. G. Parulkar, Mumbai V/s M/s. Indo Overseas Trade Marks Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	2060426/14	Opp. No. AMD-806745	M/s. P. K. Arora, Agra V/s M/s. Saurabh U. Jhaveri, Surat	02:15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-O (notice of opposition)
6.	996891/05	Opp. No. AMD-172350	Mr. Nayan J. Rawal, Mumbai V/s M/s. J. D. Shah & Associates, Vadodara	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 09.11.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1927214/32	Opp. No. AMD-824143	M/s. Madamser & Co., New Delhi V/s Advocate Deepa Kulkarni, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1927215/16	Opp. No. AMD-824144	M/s. Madamser & Co., New Delhi V/s Advocate Deepa Kulkarni, Mumbai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-O(notice of opposition)
3.	994556/11	Opp. No. AMD-144316	M/s. Billion Plastics Private Limited, Mumbai V/s M/s. K. L Patel Advocate, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1010584/05	Opp. No. AMD-135848	M/s. V. Ravi Advocate, Chennai V/s M/s. Subhashchandra V. Purohit, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	525854/30	Opp. No. AMD-260933	M/s. Y. J. Trivedi & Co., Ahmedabad V/s M/s. H. K. Acharya & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter

DATE OF HEARING 14.11.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	991292/31	Opp. No. AMD-212538	M/s. Krishidhan Seeds Ltd., Jalna V/s M/s. Yogesh Oil Industries, Surendranagar	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	991292/31	Opp. No. AMD-204270	M/s. Krishidhan Seeds Ltd., Jalna V/s M/s. Yogesh Oil Industries, Surendranagar	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	725365/03	Opp. No. AMD-983758	M/s. Goran Pharma Private Limited, Sihor V/s M/s. Ajanta India Limited, Morbi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1040882/09	Opp. No. AMD-151726	M/s. Tradesafe, Ahmedabad V/s M/s. Anand & Anand, nNae Delhi	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	979881/08	Opp. No. AMD-258599	M/s. Rajendra H. Bhansali, Ahmedabad V/s M/s. Law & Prudence, Mumbai	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	1787996/30	Opp. No. AMD-780601	M/s. Y. J. Trivedi & Co., Ahmedabad V/s M/s. H. K. Acharya & co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-O (notice of opposition)

DATE OF HEARING 15.11.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	996893/05	Opp. No. AMD-167123	M/s. J. D. Shah & Associates, Vadodara V/s M/s. Medley Pharmaceuticals Ltd., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	996893/05	Opp. No. AMD-168039	M/s. J. D. Shah & Associates, Vadodara V/s M/s. Tas & co., Mumbai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	996893/05	Opp. No. AMD-172353	M/s. J. D. Shah & Associates, Vadodara V/s M/s. Nayan J. Rawal, Mumbai	12.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	996893/05	Opp. No. AMD-172361	M/s. J. D. Shah & Associates, Vadodara V/s M/s. Nayan J. Rawal, Mumbai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	2247489/22	Opp. No. AMD-802062	Mr. Sushant Sing, New Delhi V/s M/s. G. D. Bansal & Associates, Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-O (notice of opposition)
6.	1807837/41	Opp. No. AMD-795107	Mr. Sushant Sing, New Delhi V/s M/s. Gautam & Company, Jaipur	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-O (notice of opposition)

DATE OF HEARING 16.11.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	685332/05	Opp. No. AMD-717904	M/s. Bal Pharma Ltd., Bangalore V/s M/s. H. K. Acharya & company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1042548/31	Opp. No. AMD-170228	M/s. Raj Marketing, Mumbai V/s M/s. Jatin Y. Trivedi, Ahmedabad	11.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1051147/09	Opp. No. AMD-246459	M/s. Manoj G. Menda, Mumbai V/s M/s. Tradesafe, Ahmedabad	12.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1017334/05	Opp. No. AMD-168101	M/s. Wockhardt Limited, Mumbai V/s M/s. Troikaa Pharmaceuticals Ltd., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	1787997/30	Opp. No. AMD-780600	M/s Y. J. Trivedi & Co., Ahmedabad V/s M/s. H. K. Acharya & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-O (notice of opposition)

DATE OF HEARING 21.11.2017

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	973685/30	Opp. No. AMD-225878	M/s. Arora Registration Service, Amritsar V/s M/s. R. K. Dewan & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	610972/05	Opp. No. AMD-235801	M/s. Neon Laboratories Limited, Mumbai V/s M/s. K. C. Patel & Co., Ahmedabad	11.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1064885/16	Opp. No. AMD-709892	M/s. Alka Parelkar Advocate, Mumbai V/s M/s. R. K. Dewan & Co., Mumbai	12.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-O (counter statement)
4.	1649952/29	Opp. No. AMD-752335	M/s. Sri Kirthi & Co., Erode V/s M/s. Delhi Registration Service, Delhi	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
5.	1022525/16	Opp. No. AMD-734565	M/s. V. Veeraraghavan and/or Bagya Raghvan, Chennai V/s M/s. D. C. Dani & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 22.11.2017

Sr . N o.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1735841/06	Opp. No. AMD-761870	M/s. Trade Mark Registration Service, Jaipur V/s M/s. Gautam & Company, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-O (notice of opposition)
2.	1973263/07	Opp. No. AMD-805639	M/s. Worldwide Registration Bureau, New Delhi V/s M/s. Gautam & Company, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-O (notice of opposition)
3.	783589/07	Opp. No. AMD-172886	M/s. Chandrakant M. Joshi, Mumbai V/s M/s. Tradesafe, Jamnagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1016035/32	Opp. No. AMD-208250	M/s. G. S. Rijhwani & Co., Mumbai V/s M/s. G. D. Bansal & Associates, Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	820216/05	Opp. No. AMD-238309	M/s. Kayser & Co., Mumbai V/s M/s. Madamser & Co., New Delhi	2.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 23.11.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	851738/05	Opp. No. AMD-232259	M/s. Zee Telefilms Limited, Mumbai V/s Jaya A Manghwani, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	213557/34	Opp. No. AMD-806738	M/s. L. S. Davar & Co., Kolkata V/s M/s. B. K. International, Surat	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-M (Correction Of Clerical Error Or For Amendment U/R 37)
3.	815867/25	Opp. No. AMD-225996	M/s Hiral C. Joshi, Mumbai V/s M/s. Jasani & Company, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	941117/32	Opp. No. AMD-199763	M/s. Ramdev Exports, Ahmedabad V/s M/s. K. C. Patel & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-M (Correction Of Clerical Error Or For Amendment U/R 37)
5.	941117/32	Opp. No. AMD-194160	M/s. H. K. Acharya & Co., Ahmedabad V/s M/s. K. C. Patel & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 28.11.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1005635/25	Opp. No. AMD-231982	M/s. Arjun T. Bhagat & Co., Ahmedabad V/s M/s. Manjula Raval, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1351034/24	Opp. No. AMD-221754	M/s. Superfastaction Regn. Service, Surat V/s M/s. Remfry & Sagar, Gurgaon	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	984454/25	Opp. No. AMD-247067	M/s G. S. Rijhwani & Co., Mumbai V/s M/s. Tradesafe, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1059332/05	Opp. No. AMD-150863	M/s. L. S. Davar & Co., Kolkata V/s M/s. Jatin Y. Trivedi, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 29.11.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1017806/30	Opp. No. AMD-190004	M/s. Laxmi Pipe & Fittings Pvt. Ltd., Dhar V/s M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	978001/05	Opp. No. AMD-167903	M/s. Kamal Garg, Delhi V/s M/s. Y. J. Trivedi, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1047203/30	Opp. No. AMD-212237	M/s Delhi Registration Service, Delhi V/s M/s. Suraj Prakash Jain Pvt. Ltd., Bikaner	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1788010/30	Opp. No. AMD-780603	M/s. Y. J. Trivedi & Co., Ahmedabad V/s M/s. H. K. Acharya & Company, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM- O(notice of opposition)

DATE OF HEARING 30.11.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	723459/25	Opp. No. AMD-800555	M/s. Depenning & Depenning, Chennai V/s M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1770278/31	Opp. No. AMD-765123	M/s. Chakraborty & Associates, Kolkota V/s M/s. V. B. Sheth & Co. Rajkot	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM- O(notice of opposition)
3.	1039854/05	Opp. No. AMD-233690	M/s Nayan J. Rawal, Mumbai V/s M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

4.	1043951/05	Opp. No. AMD-222463	M/s Nayan J. Rawal, Mumbai V/s M/s. K. C. Patel & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	2619863/05	Opp. No. AMD-861834	M/s. Y. J. Trivedi & Co., Ahmedabad V/s M/s. V. A. Associates, Mumbai	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-O (counter statement)
